(c) Hindi books worth Rs. 32,500 have been supplied to our Commission in Mauritius for providing Hndi library facilities in that country.

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- (d) 1400 copies of various Hindi books and magazines published in Mauritius have been bought distribution to libraries in India
- (e) A goodwill team consisting of Hindi literateurs, publishers, poets etc is proposed to be sent Mauritius in 1973-74.
- (f) It is also proposed to give in 1973-74 some financial assistance to Voluntary Hind Organisations functioning in Fiji and Mauritius for their activities

## TAKEOVER OF PASSENGER TRANSPORT

139. SHRI GANESH LAL MALI: Will the Minister of SHIPPING AND TRANSPORT be pleased state:

- (a) whether Government have issued any directions to the State Governments with regard to the progressive takeover of passenger transport;
- (b) if so, the details in this regard and when such orders were issued: and
- (c) the progress made in State in this regard and by what time the process of State takeover the passenger transport is likely to be completed?

THE MINISTER OF STATE THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA):

(a) to (c), It was in 1954, that Planning Commission first communicated to the State Governments the outlines of a policy of phased nationilisation of the passenger transport. It was indicated therein that, where permits were to be issued to private operators should be to viable units and periods should not be less than three years. For the management of the Transport Services. Road Transport Corporations should be set up under the Road Transport Corporations Act. Later, the Committee on Transport Policy and Coordination re-iterated that there were valid economic grounds in favour of Governments proceeding towards enlargement of their own share that of municipal undertakings passenger transport. At the tenth meeting of the Transport Development Council held on the 15th 16th February, 1973, it was suggested that, as a step for the implementation of the declared policy of taking over passenger road transport progressively, the States should nationalise pascenger services on all National and State Highways and the benefit of road transport to rural areas in the interior of the country on existing as well as new link roads even through private operators to break the isolation of people living in villages from mainstream of our Bocio-economic life

The need for suitable legislative provisions to facilitate and speedup nationalisation of road transport was also highlighted during the discussions at the above meeting of the Transport Development Council. The consensus that emerged was that separate legislation should be undertaken independently of the Vehicles Act 1939, for the purpose It was decided that a Committee should be appointed to study the matter in depth and make recommendations.

A Statement showing the position as at the end of 1970-71 insome the States is annexed.

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## S **FATEMENT**

Nationalisation	of		Passenger		ve acles		(State-wise) (19		970-71).*
State Union Teritory	7					- (	of buses non Road lise	Io. in ationa- ed Se-tor† Inder- takings	Percentage in the Public Sector
Andhra Pradesh .							7065	<b>2</b> 464	34.9
Assam		•					2659	425	16.0
Bihar							4522	1371	30.3
Gujarat							5563	4582	82.4
Kerala	•				•		6563	1561	23.8
Madhya Pradesh .						•	5225†	1880	36.0
Maharashtra .							10739	7782	72.5
Mysore							6660	3170	47.6
Orissa							<b>1</b> 615†	683	42•3
Punjab							2500§	1538	61.5
Rajasthan .							7173§	574	8.0
Tamil Nadu	•						7534	2087	27.7
Uttar Pradesh							8139§	3853	47:3
West Bengal .							9427†	1459	15.5
Chandigarh .					•		176	53	30.1
Delhi							3048	1303	42.7
Goa, Daman & Di	iu .				•		1394	• •	
Manipur .							230	66	28.7
Pondicherry .							99		• •
A. N. Islands							30	25	83.4
Tripura .							269		• •

<sup>\*</sup>As at the end of the year.

<sup>†</sup>Source—State Transport News—February, 1972.

<sup>‡‡‡</sup>As on 31-3-1970.

<sup>§</sup>As on 31-3-1969.